

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3759
TO BE ANSWERED ON 03.01.2019

PROGRESS OF WORKS UNDER SAGY

3759. SHRI G.M. SIDDESHWARA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the status of villages adopted under the first phase of Saansad Adarsh Gram Yojana (SAGY);
- (b) the status of drinking water, toilets, power, roads, telephone connectivity and construction of immovable assets along with inspection reports thereof, State-wise;
- (c) whether the progress of works being undertaken in villages under the second phase of the Yojana is satisfactory and likely to be completed by 2019 and if so, the details thereof; and
- (d) the details of the expenditure incurred and assets created under Corporate Social Responsibility (CSR) during the first and second phase of the Yojana, State-wise and Village-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The Gram Panchayats adopted under Phase-I of Saansad Adarsh Gram Yojana (SAGY) prepared Village Development Plans (VDP) through a participatory process under the guidance of Hon'ble Members of Parliament. The VDP included prioritised time-bound activities to achieve holistic progress of the village. The State/UT-wise status of activities from VDPs of Phase-I SAGY Gram Panchayats, relating to drinking water, toilets, power, roads, telephone connectivity and construction of immovable assets is given in Annexure.

(c): The progress of implementation of the programme in the SAGY Gram Panchayats adopted during Phase-II of SAGY as reported is satisfactory. So far 373 Phase-II Gram Panchayats have uploaded their Village Development Plans (VDP) on the SAGY website (<http://saanjhi.gov.in/>). Further, out of total 18,741 projects undertaken in these Gram Panchayats, 9,550 projects (51%) have either been completed or are in progress as on 31 December 2018.

(d): The Ministry has circulated suggestive template to State Governments for preparing proposals for tapping support from Private, Voluntary and Cooperative (PVC) sectors. The proposals received from States/UTs have been displayed on the SAGY website for wider circulation. The details of the expenditure incurred and assets created under corporate social responsibility during the first and second phases of the scheme, State-wise and village-wise are not maintained centrally.

Annexure referred in reply to Lok Sabha Unstarred Question No. 3759 for reply on 03.01.2019:

State/UT-wise number of completed activities from VDPs of Phase-I SAGY Gram Panchayats, relating to drinking water, toilets, power, roads, telephone connectivity and construction of immovable assets, as per the information uploaded by the States/UTs on SAGY website (saanjhi.gov.in), as on 31 December 2018

Sl	State / UT	Drinking Water	Toilets	Power	Roads	Telephone connectivity	Construction of immovable assets
1	Andaman and Nicobar Islands	8	7		12	2	32
2	Andhra Pradesh	14	5	6	13		28
3	Arunachal Pradesh	3	2		2		3
4	Assam	4	4	14	21		70
5	Bihar	9	39	97	36	2	122
6	Chandigarh	2		1			4
7	Chhattisgarh	64	12	31	42		169
8	Goa	2		3	6		19
9	Gujarat	31	14	33	175	2	89
10	Haryana	36	20	16	39	5	83
11	Himachal Pradesh	15	11	17	18	4	37
12	Jammu And Kashmir	5	4	5	11		50
13	Jharkhand	41	12	58	46	6	272
14	Karnataka	92	195	44	272	4	1394
15	Kerala	53	28	28	147	3	133
16	Madhya Pradesh	35	28	38	146	1	179
17	Maharashtra	98	67	124	127	7	418
18	Manipur	5	1	3	2		28
19	Meghalaya		4	1	3		10
20	Mizoram	12	2	9	4		29
21	Nagaland			1	2		4
22	Odisha	14	2	14	24		32
23	Puducherry		1		2		1
24	Punjab	6	3	11	8	1	35
25	Rajasthan	35	18	24	49	3	201
26	Sikkim						5
27	Tamil Nadu	154	50	99	242	4	426
28	Telangana	31	10	22	50		125
29	Tripura	6	2	4	11		8
30	Uttar Pradesh	75	56	136	106	3	202
31	Uttarakhand	12	7	17	12		47